

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1035**

**TO BE ANSWERED ON THE 4TH DECEMBER, 2024/ AGRAHAYANA 13, 1946
(SAKA)**

CENTRAL ASSISTANCE FOR NATURAL DISASTERS TO ODISHA

**1035 SHRI NIRANJAN BISHI:
DR. SASMIT PATRA:**

Will the Minister of Home Affairs be pleased to state:

(a) the total amount of central assistance provided to Odisha after destruction by cyclones in the last five financial years;

(b) the assistance allocated to Odisha, cyclone-wise details thereof and the purposes of the allocations; and

(c) the number of houses sanctioned for 100 per cent damaged houses after each cyclone?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) and (b): As per the National Disaster Management Policy (NDMP), the primary responsibility for disaster management, including disbursement of relief assistance on ground level, rests with the State Governments concerned.

The State Governments undertake relief measures in the wake of natural calamities, from the State Disaster Response Fund (SDRF), already placed at its disposal, in accordance with Government of India approved items and norms. The Central Government supplements the efforts of the State

Governments and provides requisite logistics and financial support. However, additional financial assistance is provided from the National Disaster Response Fund (NDRF), as per laid down procedure, in case of disaster of severe nature, which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT).

Details of the allocation and release of the funds to State Government of Odisha during the period of 2019-20 to 2024-25 under SDRF and funds released under NDRF in the wake of various cyclones is at Annexure.

(c): This Ministry does not maintain any data regarding houses sanctioned for damaged houses due to any disaster including cyclone, since the distribution of relief assistance to the affected people is the responsibility of State Government. However, the financial assistance for damaged houses/ huts is provided to the affected people as per the items & norms of assistance from SDRF/ NDRF, which are available on the Ministry of Home Affairs' website www.ndmindia.mha.gov.in.

Details of the allocation and release of the funds to State Government of Odisha under SDRF and funds released under NDRF in wake of various cyclones in the State during the period of 2019-20 to 2024-25 (as on 25.11.2024) is given as under:-

(Rs in Crore)

Year	Allocation under SDRF			Releases of central share under SDRF	Releases from NDRF (Subject to adjustment of 50% opening balance available in SDRF)
	Central Share	State Share	Total		
1	2	3	4	5	6
2019-20	681.75	227.25	909.00	552.00	3294.10 (Rs. 179.64 for Cyclone 'Bulbul' and Rs 3114.46 for Cyclone 'Fani').
2020-21	1283.20	428.00	1711.20	1283.20	500.00 (On account basis for Cyclone 'Amphan')
2021-22	1283.20	428.00	1711.20	1283.20	500.00 (On account basis for Cyclone 'Yaas').
2022-23	1348.00	448.80	1796.80	1348.00	--
2023-24	1415.20	471.20	1886.40	1415.20	--
2024-25	1485.60	495.20	1980.80	742.80	--
